

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5817
ANSWERED ON:29.04.2015
EXTRADITION TREATY
Chavda Shri Vinod

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of the countries with which India has signed extradition treaties and the names of those with which the Government proposes to sign such treaty;
- (b) the details of cases of handing over of most wanted criminals to India pending for execution with the Government;
- (c) whether such cases have been taken up with the countries concerned; and
- (d) if so, the details and response thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) There are 37 Extradition Treaties in operation between India and the following countries: Australia, Bahrain, Bangladesh, Belarus, Belgium, Bhutan, Bulgaria, Canada, Egypt, France, Germany, Hong Kong, Republic of Korea, Kuwait, Malaysia, Mauritius, Mexico, Mongolia, Nepal, Netherlands, Oman, Poland, Portugal, Russia, Saudi Arabia, South Africa, Spain, Switzerland, Tajikistan, Turkey, Tunisia, UK, USA, Uzbekistan, UAE, Ukraine and Vietnam.

India also has reciprocal extradition arrangements with 10 countries: Fiji, Italy, Papua New Guinea, Singapore, Sri Lanka, Sweden, Tanzania, Thailand, Croatia and Peru.

It is the policy of the Government of India to sign extradition treaties with as many countries as possible. Negotiations are held through diplomatic channels on the basis of drafts proposed by either side.

(b) to (d) In last ten years, 10 fugitive have been extradited to India for terrorist activities - six (6) from the United Arab Emirates; two (2) from the United States of America; one (1) from Canada and one(1) from Saudi Arabia

We have sent requests for extradition of fugitives who have committed crimes in India to Australia, Bangladesh, Bulgaria, Canada, Chile, Denmark, Germany, Kenya, Hong Kong, Mauritius, Morocco, Nepal, Singapore, Thailand, United Arab Emirates, Saudi Arabia, Ukraine, United Kingdom and United States of America.

Ministry of External Affairs makes all diplomatic efforts to facilitate repatriation of Criminal Fugitives.